

F. No. C-50/26/2020-Ad.II

Government of India
Ministry of Finance
Department of Revenue
(Central Board of Indirect Taxes & Customs)

North Block, New Delhi – 110 001

Dated: 07th October, 2020

To

The concerned Pr. Chief Commissioners / Pr. Directors General / Chief Commissioners
/ Directors General of Customs & Central Excise in CBIC.

**Subject:- General Election to Legislative Assembly of Bihar, 2020 and some bye-
elections – Deployment of Expenditure Observers – Regarding.**


Sir,

I am directed to forward herewith a copy of Election Commission of India's letter No. 464/ECI/LET/EEM/Exp. Obs./EEPS/2020 dated 06th October, 2020 (copy enclosed) deploying **10 IRS(C&CE) Officers** (as per list enclosed) as Expenditure Observers for General Election to Legislative Assembly of Bihar and bye-elections 2020, announced by the Commission vide its Press Note no. ECI/PN/64/2020, dated 25th September, 2020 and Press Note no. ECI/PN/67/2020, dated 29th September, 2020 respectively (copies enclosed).

2. It is requested that the directions of the Election Commission of India may be communicated to the concerned officers under your charge for strict compliance.

Yours faithfully,

Encl.: As above.




(S.A. Ansari)

Under Secretary to the Government of India
Tel. 23095529/ Email: saansari1967@gmail.com

Copy to:-

1. The Website Manager, CBIC with the request to upload this letter along-with enclosures on the official website of CBIC with a ticker.
2. Shri Anup Kumar Khakhlary, Under Secretary, Election Commission of India, Nirvachan Sadan, Ashoka Road, New Delhi-110001, w.r.t. the Commission's letter referred above.



(S.A. Ansari)

Under Secretary to the Government of India